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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 173/241-242/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

Name of the Company:

Jignesh Ramesh Patel & Ors.

V/s.

HR Patel Granites Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
1.	SHASHURTA SMUIZLA	MONOCATE	applicant	syl.
2.	BRIJESH LHANDHAR	FROOGA	Responsens	Elander
3.	SIDDHANT. R. SHAH	ADVOCATE	RESCONDENT	

ORDER

Learned Advocate Mr. Shashvata Shukla present for Petitioner. Learned Advocate Mr. Brijesh Ghandhar with Learned Advocate Mr. Siddhant Shah i/b Learned Advocate Mr. Yogesh Ravani present for Respondents no. 1 to 3.

Objections of Respondent filed.

List the matter on 23.02.2018 for hearing before admission.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of January, 2018.